

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 14th day of October, 2019

Original Application No. 330/00283 of 2014

HON'BLE MR. BHARAT BHUSHAN, MEMBER (J)

Sudheer Kumar.

.....Applicant.

VERSUS

Union of India & Others

.....Respondents.

Advocates for the Applicant : None

Advocate for the Respondents : Shri R. K. Srivastava

ORDER

List revised. None present for the applicant. Shri R. K. Srivastava, counsel for the respondents is present.

2. Record reveals that applicant and his counsel were not present even on last several occasions. It appears that applicant has lost interest in pursuing the case. Accordingly, the O. A. is dismissed in default.

**(Justice Bharat Bhushan)
MEMBER (Judicial)**

/Shashi/